

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S BANSAL DIAMONDS PRIVATE LIMITED

Sl. No.	Particulars	Details
1.	Name of Corporate Debtor	M/s Bansal Diamonds Private Limited
2.	Date of incorporation of Corporate Debtor	10/09/2007
3.	Authority under which Corporate Debtor is incorporated/ registered	Registrar of Companies NCT of Delhi & Haryana
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	CIN No: U27205DL2007PTC167931
5.	Address of the registered office and Principal Office (if any) of Corporate Debtor	Registered office :- 2502, Main Gurudwara Road, Karol Bagh, New Delhi - 110005
6.	Date of closure of Insolvency Resolution Process	01/03/2023
7.	Liquidation Commencement Date of Corporate Debtor	02 nd March, 2023 (Order passed by Hon'ble Adjudicating Authority, Principal Bench in IA No.4290/PB/2022 in Company Petition CP (IB)-945/PB/2020 on 02 nd March, 2023, Order received on 03 rd March, 2023)
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	Reetesh Kumar Agarwal IBBI/IPA-001/IP- P00878/2017-18/11475
9.	Address and e-mail of the Liquidator, as Registered with the Board	Address: Unit no 531, S.G. Shopping Mall, D.C. Chowk, Sector-09, Rohini, Delhi: -110085 E-Mail: carkagarwal@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Name: Reetesh Kumar Agarwal Address: Unit no 531, S.G. Shopping Mall, D.C. Chowk, Sector-09, Rohini, Delhi: -110085 E-Mail: resolvebdpl@gmail.com
11.	Last Date for submission of Claims	02 nd April, 2023 (Order received on 03 rd March, 2023 from Hon'ble Adjudicating Authority, hence 30 days calculated from the receipt of order)

Notice is hereby given that the Hon'ble National Company Law Tribunal, Principal Bench, New Delhi, has ordered the commencement of liquidation of the **M/s Bansal Diamonds Private Limited** on 02nd March, 2023 (Order received on 03rd March, 2023) under section 33 of the Code.

The stakeholders of **M/s Bansal Diamonds Private Limited** are hereby called upon to submit a proof of their claims, on or before 02nd April 2023, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.



Submission of false or misleading proofs of claim shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]



Name and signature of liquidator: Reetesh Kumar Agarwal
IBBI Reg. No. : IBBI/IPA-001/IP- P00878/2017-18/11475

Date: 06.03.2023

Place: New Delhi